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WP-9321-2019

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 13th OF AUGUST, 2025

WRIT PETITION No. 9321 of 2019

DIPTESH DUBEY

Versus

UPPER COMMISSIONER AND OTHERS

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Appearance:

Shri Akhilesh Kumar Choudhary - Advocate for the petitioner.

Shri Raghav Shrivastava appearing on behalf of Advocate General.

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ORDER

Learned counsel for the petitioner submits that the petition has been rendered infructuous.

The same is accordingly dismissed as infructuous.

(PRANAY VERMA)
JUDGE

VD